

PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **AVENTIS PHARMA LIMITED**

In connection with the Public Announcements issued by DSP Merrill Lynch Limited ("DSPML"), as Manager to the Offer on behalf of Sanofi-Aventis (formerly Sanofi-Synthelabo) ("Acquirer"/ "Sanofi") to the shareholders of Aventis Pharma Limited ("APLI") dated August 10, 2004 and October 6, 2004 ("Offer") pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

The shareholders of APLI are requested to kindly note the following :

(1) The original schedule of activities of the offer announced in the Public Announcement dated August 10, 2004 has been revised and the details of the revised schedule are given below :

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER :

Activity	Original Schedule	Revised Schedule
Public Announcement Date	Wednesday, August 11, 2004	Wednesday, August 11, 2004
Last date for a competitive bid	Wednesday, September 01, 2004	Wednesday, September 01, 2004
Revised Public Announcement	-	Wednesday, June 21, 2006
Specified Date * (for the purpose of determining the names of shareholders to whom the Letter of Offer will be posted)	Thursday, September 09, 2004	Wednesday, June 21, 2006
Date by which Letter of Offer ("LOO") will be dispatched to shareholders	Friday, September 24, 2004	Monday, June 26, 2006
Date of opening of the Offer	Thursday, October 07, 2004	Friday, June 30, 2006
Last date for revising the Offer Price	Wednesday, October 27, 2004	Monday, July 10, 2006
Last date for withdrawing acceptance from the Offer	Tuesday, November 02, 2004	Friday, July 14, 2006
Last date of closure of the Offer	Friday, November 05, 2004	Wednesday, July 19, 2006
Date of communicating rejection/ acceptance and payment of consideration for accepted Shares/despatch of the share certificate in case of rejection	Saturday, December 04, 2004	Thursday, August 03, 2006

* Specified date is only for the purpose of determining the names of the shareholders as on such date to whom the LOO would be sent. However all owners (registered or unregistered) of the shares of APLI [except the Acquirer and the deemed Person Acting in Concert ("PAC") (Hoechst GmbH)] are eligible to participate in the Offer anytime before the closure of the Offer.

(2) The equity shareholders of APLI, who wish to avail of and accept the Offer can deliver the Acceptance Form, duly completed and signed in accordance with the instructions contained in the LOO, along with all the relevant documents at any of the collection centres of the **Registrar to the offer, Karvy Computershare Private Limited**, given below. (Monday to Friday: 10.00 a.m. to 4.00 p.m. ; Saturdays : 10.00 a.m. to 1.00 p.m.). By Hand Delivery : 1. Ms. Lakshmi Nateshan, 16/22, Bake House, Maharashtra Chamber of Commerce Lane, Opp. MSC Bank, Fort, Mumbai – 400 023. Phone : (022) 6638 2666, Fax : (022) 6633 1135. 2. Ms. A Anitha, Karvy House, 21, Avenue 4, Street No.1, Banjara Hills, Hyderabad – 500 034. Phone : (040) 2331 2454/ 5562 1472, Fax : (040) 2331 2946. By Registered Post: Mr. Murali Krishna, Karvy Computershare Private Limited, 46, Avenue 4, Street 1, Banjara Hills, Hyderabad 500 034. Phone : (040) 2331 2454, Fax no.: (040) 2331 1968.

(3) The other terms and conditions of the Offer remain unchanged.

The Acquirer and the deemed PAC accept responsibility for the information contained in this Public Announcement. The Acquirer and the deemed PAC are responsible for the fulfillment of their obligations under the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website (www.sebi.gov.in). Eligible persons to the Offer may also download a copy of the Form of Acceptance cum Acknowledgement, which will be available on SEBI's website at (www.sebi.gov.in) from the Offer Opening Date, i.e. June 30, 2006.

Issued on behalf of the Acquirer and the deemed PAC by :
Manager to the Offer



DSP Merrill Lynch Limited
10th Floor, Mafatlal Centre, Nariman Point, Mumbai- 400 021
Tel No: (022) 6632 8000; Fax No: (022) 2204 8518,
Email: aventisindia_openoffer@ml.com,
Contact Person: Narahari H.S.

Sanofi-Aventis

Sd/-

Authorised Signatory

Date: June 20, 2006

Hoechst GmbH

Sd/-

Authorised Signatories